

# NATIONAL COMPANY LAW TRIBUNAL

## OBJECTION LIST DATED 30.05.2023 to 04.06.2023

### PETITION , APPLICATION , ADDITIONAL DOCUMENTS ETC

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	10/10/2022	Company Appeal(Companies Act)	710102083122022		VS	Sec 252 (3)	31/05/2023	please removed objection vakalatnama	Jugal
2	7/11/2022	Company Petition IB (IBC)	710102091592022		SHEEZA ZIA VS	Section 94(1)	30/05/2023	page:42-51 not clear, etc please contact to registry	Abhay Gupta
3	17/01/2023	Company Appeal(Companies Act)	710102007522023		SHEEZA ZIA VS	Sec 252 (1)	31/05/2023	MOA not clear, stk 7 list missed, proof of service missed	SRISHTI KAPOOR
4	18/01/2023	Company Appeal(Companies Act)	710102007812023		SHEEZA ZIA VS	Sec 252 (3)	2/6/2023	25rs welfare attested in delhi	PRATEEK
5	10/2/2023	Company Appeal(Companies Act)	710102015152023		SHEEZA ZIA VS	Sec 252 (1)	31/05/2023	kindly merge all pdf final pdf upload	JANMEJAY
6	25/02/2023	Company Petition IB (IBC)	710102019232023		SUMIT KHANEJA VS	Section 94(1)	30/05/2023	page:, 50-129, 212-226, 283-284, 343, not clear, 25rs advocate welfare and 3rs court fee missed,etc please fill all party in portal	SATISH
7	25/02/2023	Company Petition IB (IBC)	710102019242023		AMIT KHANEJA VS	Section 94(1)	30/05/2023	page:211-266, 318-319, not clear, 25rs advocate welfare and 3rs court fee missed,etc please fill all party in portal	SATISH
8	20/03/2023	Company Appeal(Companies Act)	710102025782023		AMIT KHANEJA VS	Sec 252 (3)	31/05/2023	pgs not clear ,90,109 , 155,161 169,180, stk 7 list missed	Sheetal
9	1/4/2023	Contempt Petition (IBC)	710102030142023		SUMAN KUMAR VERMA VS SANJAY SINGLA	Rule 11 of NCLT, 2016	2/6/2023	contempt peition under rule 11 of nclt and for other section under read with tag, etc	SUMAN
10	4/4/2023	Company Petition IB (IBC)	710102031002023		CHANDRA NIRMAN PRIVATE LIMITED VS WAPCOS LIMITED	IBC Under Sec 9	1/6/2023	volume wise index wrong	SANYAM JAIN
11	11/4/2023	Company Petition (Companies Act)	710102033022023		EICT POSEIDON INNOVATION INDIA PRIVATELIMITED VS WAPCOS LIMITED	Sub-Section (1) Of Section 66.	1/6/2023	r ,, roc advance service missed 63,75 page cut kindly merge all pdf and upload final pdf	SHIPRA WALIA
12	12/4/2023	Company Petition IB (IBC)	710102033252023		DR. SARVESH KUMAR TRIPATHI VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	30/05/2023	multiple document uploaded, remove old document and upload fresh pdf, ( contact to registry)etc	Krishan Kumar

13	12/4/2023	Company Petition (Companies Act)	710102033272023		T BANAMBAR PATRA VS TOSHALI HOLIDAYS FINANCIAL SERVICESPRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30/05/2023	first page format not proper attested, BR / PoA missed , pgs not clear 85, company master data missed	SARADINDU
14	1/4/2023	Company Petition (Companies Act)	710102030152023		MS. SUNITA CHAKRAVARTY & ANR VS KANDISA MUSIC PRIVATE LIMITED & ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	2/6/2023	Respondent name wrong mentioned online portal according to memo of parties, affidavit haryana and notary delhi other affidavit dehradun notary delhi	NIKHIL SHARMA
15	4/4/2023	Company Appeal(Companies Act)	710102030852023		MS. SUNITA CHAKRAVARTY & ANR VS KANDISA MUSIC PRIVATE LIMITED & ORS.	Sec 252 (3)	31/05/2023	affidavit haryana and notary delhi	Bhupendra
16	15/04/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102034932023		KWALITY LIMITED VS KANDISA MUSIC PRIVATE LIMITED & ORS.	Sec. 230-232 - Second Motion	1/6/2023	91,263 page not clear nclt original certified order missed and certificate 133 missed	hirak mukhopadhyay
17	7/4/2023	Transfer Petition(Companies Act)	710102031892023		TUF METALLURGICAL PRIVATE LIMITED VS GAUTAM AGARWAL	Rule16(d),NCLT Rules,2016	31/05/2023	main case no not mention in petition	Vaibhav
18	17/04/2023	Company Petition IB (IBC)	710102036172023		SIDDHARTH KUMAR VS GAUTAM AGARWAL	Section 94(1)	30/05/2023	true copy sign missed on ever pages of annexure, volume wise index missed, contact to registry, etc please fill all party in portal	Himanshu Kapoor
19	18/04/2023	CA(A) Merger and Amalgamation(Companies Act)	710102036372023		ANANT OVERSEAS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Sec. 230-232, Sec 234	1/6/2023	245,323-324 page cut	ASHISH
20	18/04/2023	Company Appeal(Companies Act)	710102036362023		ANANT OVERSEAS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	1/6/2023	pdf not proper uploaded and affidavit up and verified delhi	AWNISH
21	28/04/2023	Company Petition IB (IBC)	710102039562023		COSMIC INFRASOLUTIONS PRIVATE LIMITED VS ARCHANA JATIA	Section 95(1)	30/05/2023	MASTER DATA MISSING &&&&& FORM B MISSING , IRP FULL DETAIL NOT MENTIONED IN FORM PART IV	Anand Mohan
22	29/04/2023	Intervention Petition(Companies Act)	710102039872023		PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Rule 11 of NCLT	1/6/2023	Wrong case type select contact to registry	Neha Kapoor
23	3/5/2023	Company Appeal(Companies Act)	710102041122023		PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Sec 252 (3)	1/6/2023	affidavit haryana and verified delhi	PARVINDRA

24	5/5/2023	Company Petition IB (IBC)	710102041812023		NISCHAY ADVISORY LLP VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	IBC Section 59	1/6/2023	Pg missed between 12 to 13 please contact to registry	Karuna
25	4/5/2023	Company Petition (Companies Act)	710102041312023		MRS. PAYAL KULSHRESHTHA VS ORANGEPLUS MEDIA SOLUTION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/6/2023	113 to 123 stamp paper date mismatch in affidavit, company master data missed	Sitikanth Nayak
26	5/5/2023	Company Petition (Companies Act)	710102041702023		MANKAMNA JEWELLERS LIMITED VS REGISTRAR OF COMPANIES	Application under any other provisions	30/05/2023	please delete previous pdf fill all party in portal please choose Application under any other provisions	MADHAV SURI
27	1/5/2023	Company Petition (Companies Act)	710102040372023		RV FREIGHTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	30/05/2023	Wrong section select, incomplete documents uploaded	Sheetal
28	6/5/2023	Company Petition IB (IBC)	710102042032023		ROHIT KUMRA VS STATE BANK OF INDIA	Section 94(1)	1/6/2023	&quot;pG-137 missed in index please fill details all party in portal Pg 29 company not in memo party &quot; please contact to registry regaerding both file 0710102/04205/2023 0710102/04203/2023	Sonam Sharma
29	6/5/2023	Company Petition IB (IBC)	710102042052023		AMIT KUMRA VS STATE BANK OF INDIA	Section 94(1)	1/6/2023	pG-137 missed in index please fill details all party in portal Pg 29 company not in memo party	Sonam Sharma
30	12/5/2023	Company Petition IB (IBC)	710102043482023		PUNJAB NATIONAL BANK INTERNATIONAL LIMITED VS MBL (MP) TOLL ROAD COMPANY LIMITED	IBC under Sec 7	2/6/2023	Pg-417,427, 586 to 592,655,656 not clear Pg-446 to 449,670 in hindi	MITHILESH KUMAR
31	12/5/2023	Company Petition (Companies Act)	710102043602023		VANDANA JAIN & ANR. VS SHAPES STEEL & STRIPS PRIVATE LIMITED	Sec. 241(1)	30/05/2023	all affidavit address mismatch	Umesh
32	13/05/2023	Company Petition IB (IBC)	710102044052023		TAISEI ONCHO INDIA PRIVATE LIMITED VS SHAPES STEEL & STRIPS PRIVATE LIMITED	IBC Section 59	30/05/2023	annexures missed,etc master data missed please contact to registry	Sujoy
33	14/05/2023	Contempt Petition (IBC)	710102044112023		GULSHAN KUMAR GUPTA VS GURSHARAN SINGH	Rule 11 of NCLT, 2016	30/05/2023	section wrong according your pdf contact to registry	GULSHAN KUMAR GUPTA
34	13/05/2023	Company Petition IB (IBC)	710102043832023		BIGZETTA SYSTEMS PRIVATE LIMITED VS GURSHARAN SINGH	IBC Section 59	30/05/2023	vakalatnama not mention in index BR missed	Arun Gupta
35	13/05/2023	Company Petition (Companies Act)	710102043942023		RAKESH JAIN VS MCJ MULTIPACK PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	2/6/2023		BHARAT ARORA

36	13/05/2023	Company Petition (Companies Act)	710102043822023		GSMA SERVICES INDIA PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI	Sec. 441	30/05/2023	Fees missed of sections 92,96,99,129,137,139, small font 285, pgs not clear 317,493,495,497 to 500, proof of service pg no not mentioned in master index	NAINA AGARWAL
37	4/5/2023	Company Petition (Companies Act)	710102041232023		NUPUR SINGH VS ALCHEMIST TOWNSHIP INDIA LIMITED	Sec. 73(4)	2/6/2023	kindly form 11 to pdf added and first to index	ANKIT JAIN
38	16/05/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102044752023		INDIAN COMPRESSORS LIMITED VS ALCHEMIST TOWNSHIP INDIA LIMITED	Sec. 230-232 - Second Motion	1/6/2023	nclt original order missed	Vikrant
39	18/05/2023	Company Petition IB (IBC)	710102045522023		DENSO INDIA PRIVATE LIMITED VS KIRAN UDYOG PRIVATE LIMITED	IBC Under Sec 9	31/05/2023	volume wise index missed 9(3) certificate missed irp certificate missed Pg-64,68,93 to 114, please delete extra pdf or merge pdf voulme 2 upload seprately	Vikrant
40	18/05/2023	Company Petition IB (IBC)	710102045372023		UGRO CAPITAL LIMITED VS MR. AMIT JAIN	Section 95(1)	31/05/2023	master data missed for 9-3 b missed please fill all party in portal from memo party irp certificate court fee and welfare missed	Vikrant
41	20/05/2023	CA(A) Merger and Amalgamation(Companies Act)	710102045782023		GEOGRAPHICS INFRASTRUCTURE PRIVATE LIMITED VS MR. AMIT JAIN	Sub-section (I) of section 230	31/05/2023	some dim pages	Vaish Associates
42	20/05/2023	Company Petition IB (IBC)	710102045972023		INDO RAMA SYNTHETICS (INDIA) LIMITED VS NATIONAL TEXTILE CORPN LIMITED	IBC Under Sec 9	31/05/2023	9(3) b and c certificate missed Phg-96,97,101,102, etc pdf not clear please upload clear pdf	Vaish Associates
43	19/05/2023	Company Petition IB (IBC)	710102045682023		INDIAN BANK VS AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	31/05/2023	irp certificate maximum page limit in single volume 200 pages Pg-30,31,33, not clear pg- 188 to 299 missed volume wise index wrong Pg-596 to 600,689 to 693 etc pdf not clear Pg-797 to 809,926,927 not clear	Gautam
44	19/05/2023	Company Petition IB (IBC)	710102045662023		M/S SPACE EDGE VS DHANI LOANS AND SERVICES LIMITED	IBC Under Sec 9	30/05/2023	irp certificate missed true sign missed	Utkarsh Joshi
45	18/05/2023	Company Petition IB (IBC)	710102045442023		AVIK TELEVENTURES PRIVATE LIMITED VS PURELOGIC LABS INDIA PRIVATE LIMITED	IBC Under Sec 9	31/05/2023		Kushank Garg
46	22/05/2023	Intervention Petition (IBC)	710102046112023		PAWAN KUMAR SINGH VS KINDLE INFRAHEIGHTS PRIVATE LIMITED	Sec 60(5)	30/05/2023	fill all party list of date and synopsis Pg-20,21,24 to 34,pdf not clear vakalatnma court fee and welfare missed	Ashutosh Nagar
47	22/05/2023	Company Petition (Companies Act)	710102046232023		SANGEETA BATRA VS KANSAL ENTERPRISES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	2/6/2023	2 volume sign and true copy missed in every pages	Mohit D Ram
48	23/05/2023	Company Petition IB (IBC)	710102046562023		DSM INFOCOM PRIVATE LIMITED VS HITACHI SYSTEMS INDIA PRIVATE LIMITED	IBC Under Sec 9	31/05/2023	affidavit and stamp paper address mismatch 9(3) b certificate missed court fee and welfare missed demaond notice missed	Manish

49	22/05/2023	Company Petition IB (IBC)	710102046242023		AL-BADER REFRIGERATOR FOR TRADING FOOD VS AL SAQIB EXPORTS PVT. LTD	IBC Under Sec 9	31/05/2023	volume wise index missed Pg-27 need to translate Pg-29,40 to 52,55,56,etc pdf not clear please upload transalted copy not clear true copy sign missed on every apges court fee @3 welfare @25	F.S
50	20/05/2023	Company Petition IB (IBC)	710102046002023		NORTHERN ARC CAPITAL LIMITED VS SHIVPRIYA CABLES PRIVATE LIMITED	IBC under Sec 7	31/05/2023	please delete extra pdf irp certificate missed	Deepak Biswas
51	23/05/2023	Company Petition IB (IBC)	710102046412023		JAIJAI RAM MISHRA VS DEBASHIS NANDA	Sec 60(5)	31/05/2023	case type wrong	AVIJIT SINGH
52	22/05/2023	Company Petition (Companies Act)	710102046202023		HARMEET KAUR VS TECHNO AGROHERBAL PRIVATE LIMITED	Sec. 241(1)	2/6/2023	page 167 not clear 1rs court fee missed, 184-185 page notary missed	Surender Singh Rathore
53	20/05/2023	Company Petition IB (IBC)	710102045992023		CANARA BANK VS MR. ASHOK TIWARI	Section 95(1)	1/6/2023	master data missed form 2 missed irp certificate missed form A B C missed volume wise index missed	SHANKARI MISHRA
54	19/05/2023	Company Petition IB (IBC)	710102045722023		HERO FINCORP LIMITED VS FEEDBACK INFRA PRIVATE LIMITED	IBC under Sec 7	2/6/2023	IRP certificate missed	SAMAKSH GOYAL
55	20/05/2023	Company Petition IB (IBC)	710102046022023		RATCHET LABORATORIES LIMITED VS FEEDBACK INFRA PRIVATE LIMITED	IBC Under Sec 10	1/6/2023	brief synopsis missed Pg-19 to 40, 90 to 99, 101 to 141 not clear pgaination double not allowed welfare not clear master data and BR missed	HARSH TRIVEDI
56	24/05/2023	Contempt Petition (IBC)	710102046982023		M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VS ALCHEMIST LIMITED	Sec 60(5)	31/05/2023	PDF not clear	Siddharth
57	24/05/2023	Company Petition IB (IBC)	710102046962023		AMIT GOYAL VS ALCHEMIST LIMITED	Section 94(1)	2/6/2023	court fee welfare missed,	Vishisht
58	22/05/2023	Company Petition (Companies Act)	710102046322023		SANGEETA BATRA VS KANISHKA VINYL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	2/6/2023	Affidavit of Petitioner No. 2 missing.	Mohit D Ram
59	24/05/2023	Company Petition IB (IBC)	710102046972023		PUSHPA GOYAL VS KANISHKA VINYL PRIVATE LIMITED	Section 94(1)	1/6/2023	court fee and welfare missed	Vishisht
60	24/05/2023	Company Petition IB (IBC)	710102047182023		AB SOYA PRIVATE LIMITED VS KANISHKA VINYL PRIVATE LIMITED	IBC Section 59	2/6/2023	Pg- BR missed Pg-55 to 68,81 to 87 not clear please delete extra pdf	Sachin Arora

61	25/05/2023	Company Petition IB (IBC)	710102047632023		AV LOGISTICS (THROUGH ITS AUTHORIZED PARTNER - SH. VIKUN MITTAL) VS ODICEA DISTRIBUTION TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	1/6/2023	IRP details missed in part iii IRP certificate missed	Karan
62	25/05/2023	Company Petition IB (IBC)	710102047382023		ASK PROPERTY INVESTMENT ADVISORS PRIVATE LIMITED VS NOBILITY ESTATES PRIVATE LIMITED	IBC under Sec 7	2/6/2023	irp certificate missing	ARUNAY GUHA ROY
63	26/05/2023	Company Petition (Companies Act)	710102047832023		ARITHMETIC LAB (OPC) PRIVATE LIMITED VS NOBILITY ESTATES PRIVATE LIMITED	Sec 252 (1)	31/05/2023	pdf not proper uploaded	Ankur Kumar
64	25/05/2023	Company Petition IB (IBC)	710102047542023		DEEPIKA AHUJA VS PRABHAKAR KUMAR	Sec 60(5)	31/05/2023	case type wrong	Rajiv Malik
65	25/05/2023	Intervention Petition (IBC)	710102047492023		STATE BANK OF INDIA VS PRABHAKAR KUMAR	Sec 60(5)	1/6/2023	Case type wrong	SRI & ASSOCIATES
66	25/05/2023	Company Petition IB (IBC)	710102047622023		UNIVERSAL POLYCHEM (INDIA) PRIVATE LIMITED VS SHIVPRIYA CABLES PRIVATE LIMITED	IBC Under Sec 9	1/6/2023	true copy sign missed on pages Pg32 to 34,121,130,131,147,150,160,161, not lear Pg-244 to 256,260,268,269,289,300, cut ticket not allowed on content of vakalatnama reply of demond notice missed p-3 b certificate missed irp certificate missed	BHAWANSHU
67	27/05/2023	Company Petition IB (IBC)	710102048102023		GRV VENTURES PRIVATE LIMITED VS BULLAND REALTORS PRIVATE LIMITED	IBC under Sec 7	1/6/2023	index missed Pg-40 to 55 blur, true copy sign missed all pages Pf-71 to 73,81 in hindi Br missed	MILAN
68	26/05/2023	Contempt Petition (IBC)	710102048022023		BRIJESH SINGH BHADAURIYA VS AKJ METAL PRIVATE LIMITED	Application under any other provisions- IBC	1/6/2023	Page 45 to 51 74 75 77 91 found in hindi	Vishal
69	26/05/2023	Company Petition IB (IBC)	710102048062023		STATE BANK OF INDIA VS WORLDS WINDOW ESTATE PRIVATE LIMITED	IBC under Sec 7	2/6/2023	court fee and welfare missed Pg-690,716,514 to 684 ,374 to 513 ,236 to in hindi Pg-142 to 148 nt clear	Niranjan
70	29/05/2023	Company Petition (Companies Act)	710102048402023		PRAKASH KUMAR VS APOXY MEDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31/05/2023	jurisdiction gurgaon	ASHISH
71	27/05/2023	Company Petition IB (IBC)	710102048252023		ALGRACE BUILD CARE PRIVATE LIMITED VS MRG INFRABUILD LLP	IBC under Sec 7	31/05/2023	Pg-37,40,41 not clear true copy sign missed all pages date missed in vakalatnama	Mani Bhushan Sinha

72	30/05/2023	Company Petition IB (IBC)	710102049032023		MARIUS RISK MANAGEMENT PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Application under any other provisions- IBC	2/6/2023	wrong filing plz file in additional document	Rishabh Singh
73	27/05/2023	Company Petition (Companies Act)	710102048202023		SKAAD INSURANCE SURVEYORS & LOSSASSESSORS PRIVATE LIMITED VS SUSHIL KUMAR AGARWAL	Sec. 241(1)	31/05/2023	file not proper uploaded kindly merge all pdf	Amit
74	27/05/2023	Company Petition (Companies Act)	710102048192023		SH. DEVENDER KUMAR AGARWAL VS PRAVEEN KUMAR GUPTA	Sec. 271-273	31/05/2023	petition not sign in every pages and affidavit date mismatch in stamp paper 37-81, 96-103,pages not clear vakaltnama court fee and welfare should be space blank area attested sign missed in all pages and all annexure true copy and sign missed Moa and aoa missed master data missed	AKASH SWAMI
75	31/05/2023	Company Petition (Companies Act)	710102049482023		JTEKT FUJI KIKO AUTOMOTIVE INDIA LIMITED VS PRAVEEN KUMAR GUPTA	Sec. 230-232 - Second Motion	2/6/2023	second motion not link in first motion,Brief synopsis missed,212.220-223,auditor report missed certificate 133 missed	Anirudh
76	31/05/2023	Contempt Petition(Companies Act)	710102049242023		MR. NIKHIL RAI AND ANOTHER VS M/S VCARE TECHNOLOGIES PVT LTD	Sec 425	2/6/2023	Case Type Wrong	Monica
77	5/5/2022	Restoration Application (IBC)	710102035412022	COMPANY PETITION IB (IBC)/817(PB)2018	VAIBHAV GOEL VS RG RESIDENCY PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/6/2023	All Applicant Details Not Added In Online Portal	Vipin Singhh Raghav
78	29/11/2022	Interlocutory Application (I.B.C)	710102098592022	COMPANY PETITION IB (IBC)/1565(PB)2018	MANU GOEL VS ATUL KUMAR KANSAL	Sec 60(5)	1/6/2023	page number missing in application and index and Vakalatnama Not Filled welfare court fee Missing Service Missing	honey Khanna
79	29/11/2022	Interlocutory Application (I.B.C)	710102098572022	COMPANY PETITION IB (IBC)/1565(PB)2018	DEEPAK THAKKAR VS ATUL KUMAR KANSAL	Sec 60(5)	1/6/2023	Proof Of Service Missing	honey Khanna
80	29/11/2022	Interlocutory Application (I.B.C)	710102098562022	COMPANY PETITION IB (IBC)/1565(PB)2018	SIMMI BHASKAR VS ATUL KUMAR KANSAL	Sec 60(5)	1/6/2023	25-28 cut and Proof of Service Missing	honey Khanna
81	29/11/2022	Interlocutory Application (I.B.C)	710102098552022	COMPANY PETITION IB (IBC)/1565(PB)2018	BARASIA ADVERTISING LTD VS ATUL KUMAR KANSAL	Sec 60(5)	2/6/2023	page number missing in application and index, stamp And Affidavit also Missing and Proof Of service	honey Khanna
82	29/11/2022	Interlocutory Application (I.B.C)	710102098582022	COMPANY PETITION IB (IBC)/1565(PB)2018	DHARMENDER SINGH VS ATUL KUMAR KANSAL	Sec 60(5)	1/6/2023	Page No. 34-36 Need to English Translate copy and Page No. 44 Not Clear and Page No. 56-62 True Copy Sign Missing and Proof of Service Not Open Technical Error Please Upload Once Again	honey Khanna
83	20/01/2023	Company Appeal (IBC)	710102008922023	COMPANY PETITION IB (IBC)/1344(PB)2018	EMPLOYEES PROVIDENT FUND ORGANISATION VS ALOK KUMAR AGGARWAL	Sec 42	31/05/2023	technically case type wrong,	SAURABH
84	1/3/2023	Interlocutory Application (I.B.C)	710102020302023	COMPANY PETITION IB (IBC)/401(ND)2017	HINA RAMA NABAM VS SURINDER KUMAR	Sec 60(5)	2/6/2023	sing missing in application page and affidavit address mismatch of stamp paper page no.37,139, not clear page and true copy and sign missing in annexure page and double page numbering	Abhimanyu Tewari

85	7/3/2023	Interlocutory Application (I.B.C)	710102022052023	COMPANY PETITION IB (IBC)/1281(ND)2018	EMPLOYEES, PROVIDENT FUND ORGANISATION VS STRIDE AUTOPARTS LTD	Sec 60(5)	2/6/2023	case type wrong	SAURABH
86	7/3/2023	Interlocutory Application (I.B.C)	710102021822023	COMPANY PETITION IB (IBC)/1756(PB)2018	M/S RGS DESIGN CONCEPTS VS STRIDE AUTOPARTS LTD	Application under any other provisions- IBC	31/05/2023	wrong section and kindly change soft copy index and application to choose section	AVTAR SINGH
87	13/03/2023	Interlocutory Application (I.B.C)	710102023532023	COMPANY PETITION IB (IBC)/408(ND)2018	WORXPACE CONSULTING PVT. LTD. VS IREO FIVERIVER PVT. LTD.	Sec 60(5)	30/05/2023	true copy missing annexure pages	ADARSH KUMAR GUPTA
88	18/03/2023	Interlocutory Application (I.B.C)	710102025272023	COMPANY PETITION IB (IBC)/1082(PB)2018	KIRAN DEVI VS M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Sec 60(5)	2/6/2023	section wrong choose case type wrong please contact to registry	Kiran Devi
89	23/03/2023	Interlocutory Application (I.B.C)	710102027252023	COMPANY PETITION IB (IBC)/943(PB)2020	SREI INFRASTRUCTURE FINANCE LTD VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	2/6/2023	Memo of Parties details Not Added In Online Portal Add all Applicant and Respondent Both	vidit jain
90	25/03/2023	Interlocutory Application (I.B.C)	710102028042023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS SINGHAM TRADING CO (THROUGH ITS PROPRIETOR MR. RAGHVENDRA)	Sec 49(2)	2/6/2023	Stamp paper and Supporting Affidavit Missing	Khushboo Shah
91	5/4/2023	Interlocutory Application (I.B.C)	710102031272023	COMPANY PETITION IB (IBC)/1016(PB)2020	DEV CHAUHAN VS SINGHAM TRADING CO (THROUGH ITS PROPRIETOR MR. RAGHVENDRA)	Sec 60(5)	2/6/2023	sign missing in application page and memo party missing and stamp paper not notarize and page not 10-38,37-39 not clear page and page number double and court fee 1rs missing and ticket not allowed mid on vakalatnama	Navruti ojha
92	10/3/2023	Interlocutory Application (I.B.C)	710102022612023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	2/6/2023	Stamp paper And Supporting Affidavit Missing	Khushboo Shah
93	11/4/2023	Interlocutory Application (I.B.C)	710102032582023	COMPANY PETITION IB (IBC)/22(PB)2018	SAURAV AGARWAL VS MR. NEERAJ KUMAR GUPTA	Rule 11 of NCLT, 2016	2/6/2023	case type and section wrong	Swati Surbhi
94	13/04/2023	Interlocutory Application (I.B.C)	710102033862023	COMPANY PETITION IB (IBC)/882(ND)2020	SADHNA UAPDHYAY VS ATUL MITTAL	Sec 60(5)	2/6/2023	main case wrong	KARAN MALHOTRA
95	13/04/2023	Company Application(Companies Act)	710102034072023	COMPANY APPEAL(COMPANIES ACT)/225(ND)2022	SAMENDU REAL ESTATE PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	2/6/2023	Impugned-Order not open and Please Re- Upload Order and respondent detail not fill online portal	AWNISH



96	2/5/2023	Interlocutory Application (I.B.C)	710102040712023	COMPANY PETITION IB (IBC)/570(ND)2018	M/S. WOG TECHNOLOGIES PVT. LTD. VS MR. BASANT LAHARIA	Application under any other provisions- IBC	1/6/2023	section wrong in index please choose Application under any other provisions- IBC	RAKESH MOHAN SHARMA
97	29/04/2023	Restoration Application (Companies Act)	710102039862023	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Rule 48	31/05/2023	all petitioner and respondent detail in online portal added	Neha Kapoor
98	8/5/2023	Interlocutory Application (I.B.C)	710102042392023	COMPANY PETITION IB (IBC)/2906(ND)2019	ATIUTTAM PRASAD SINGH VS SATYENDRA SHARMA	Application under any other provisions- IBC	31/05/2023	applicant must be first in memo party and in portal	ATIUTTAM
99	8/5/2023	Interlocutory Application (I.B.C)	710102042292023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS SATYENDRA SHARMA	Sec 12(2)	1/6/2023	Page 56 to 69 true copy Sign Missing	Sanjay Kumar Singh
100	11/5/2023	Interlocutory Application (I.B.C)	710102043152023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS YOGENDER GARG	Rule 11 of NCLT, 2016	1/6/2023	case type wrong list of date and events & synopsis missing	Sanjay Kumar Singh
101	12/5/2023	Interlocutory Application (I.B.C)	710102043532023	COMPANY PETITION IB (IBC)/2581(ND)2019	RAJIV BHATNAGAR VS GAURAV MAMIK	Sec 43(1) r/w Sec 44 (1)	31/05/2023	page no.38,122-126,149-151, not clear page	Mansij
102	16/05/2023	Interlocutory Application (I.B.C)	710102044552023	COMPANY PETITION IB (IBC)/375(PB)2018	SAKET MOTORS PVT. LTD. THROUGH ITS DIRECTOR VS M/S ABW INFRASTRUCTURE LTD THROUGH ITS PRESENT IRP MR. S.P. GUPTA	Sec 60(5)	30/05/2023	page no.42 63 73 91 92 not clear	BHARAT
103	17/05/2023	Company Appeal (IBC)	710102045042023	COMPANY PETITION IB (IBC)/323(ND)2019	RPFC VS THEME EXPORT PVT LTD	Sec 42	1/6/2023	need to seprate both file application and appeal service missed index pagination missed true copy sign missed pagination missed in pdf vakalatnama missed	Rajesh Kumar
104	16/05/2023	Interlocutory Application (I.B.C)	710102044542023	COMPANY PETITION IB (IBC)/375(PB)2018	SAKET MOTORS PVT. LTD. THROUGH ITS DIRECTOR VS M/S ABW INFRASTRUCTURE LTD THROUGH ITS PRESENT IRP MR. S.P. GUPTA	Sec 60(5)	30/05/2023	Page-53 54 57 61 95 96 97 171 not clear	BHARAT
105	20/05/2023	Interlocutory Application (I.B.C)	710102045752023	COMPANY PETITION IB (IBC)/301(ND)2020	LOVENEET HANDA VS JAGATJIT INDUSTRIES LIMITED	Sec. 12A	30/05/2023	wrong file kindly file properly	Atul Bhatia
106	20/05/2023	Interlocutory Application (I.B.C)	710102045922023	COMPANY PETITION IB (IBC)/373(PB)2018	M/S KUTCH CHEMICAL INDUSTRIES LTD VS JAGATJIT INDUSTRIES LIMITED	Application under any other provisions- IBC	30/05/2023	memo of parties missed, affidavit missed	Mukund P Unny
107	21/05/2023	Interlocutory Application (I.B.C)	710102046072023	COMPANY PETITION IB (IBC)/22(PB)2018	PRASHANT CHAUHAN VS SANJAY KUMAR SINGH	Sec 60(5)	30/05/2023	31,33,34,39-42,44-47,page not clear	Aastha Kaushik

108	20/05/2023	Interlocutory Application (I.B.C)	710102045822023	COMPANY PETITION IB (IBC)/549(ND)2022	RAHUL JINDAL VS DAYANAND	Sec 60(5)	30/05/2023	wrong section.79 page not clear	KARAN
109	22/05/2023	Interlocutory Application (I.B.C)	710102046222023	COMPANY PETITION IB (IBC)/433(ND)2017	VIJENDER SHARMA VS DAYANAND	Application under any other provisions- IBC	30/05/2023	affidavit notary stamp not proper show	Vijender Sharma
110	23/05/2023	Interlocutory Application (I.B.C)	710102046552023	COMPANY PETITION IB (IBC)/755(PB)2020	JITANDER KAPIL VS PURI CONSTRUCTION PRIVATE LIMITED	Sec 60(5)	30/05/2023	please upload court order sectionn wrong prayer missed	Omar Hoda
111	20/05/2023	Company Application(Companies Act)	710102045942023	COMPANY PETITION (COMPANIES ACT)/176(ND)2021	GAURANG MAHENDRU VS LALIT AIRWAYS PVT LTD	Rule 11 of NCLT	30/05/2023	all respondent detail in online portal added	SONU
112	22/05/2023	Interlocutory Application (I.B.C)	710102046262023	COMPANY PETITION IB (IBC)/2027(ND)2019	HARVINDER SINGH LIQUIDATOR KAY EM COPPER PVT LTD VS LALIT AIRWAYS PVT LTD	Rule 11 of NCLT, 2016	30/05/2023	memo of parties applicant details must be top	JAGNEET SINGH
113	22/05/2023	Interlocutory Application (I.B.C)	710102046292023	COMPANY PETITION IB (IBC)/2688(ND)2019	BRIJESH SINGH BHADAURIYA VS AKJ METALS PRIVATE LIMITED	Application under any other provisions- IBC	31/05/2023	page no.50-108,140 not clear page and page no.109-111 hindi page and page no. missing after 23 page	Vishal
114	22/05/2023	Interlocutory Application (I.B.C)	710102046332023	COMPANY PETITION IB (IBC)/861(ND)2020	JASIN JOSE VS REAL VIDEO IMPACT PRIVATE LIMITED	Application under any other provisions- IBC	31/05/2023	liquidator name not mention online portal	ASAV RAJAN ARORA
115	22/05/2023	Interlocutory Application (I.B.C)	710102046302023	COMPANY PETITION IB (IBC)/1744(ND)2019	RAJNEESH NAGAR VS REAL VIDEO IMPACT PRIVATE LIMITED	Sec 60(5)	31/05/2023	memo party missing and stamp paper missing	KARAN MALHOTRA
116	23/05/2023	Interlocutory Application (I.B.C)	710102046432023	COMPANY PETITION IB (IBC)/233(ND)2022	DEVENDRA UMRA VS ATTAR SINGH	Sec 43(1) r/w Sec 44 (1)	31/05/2023	page no.93,102 not clear page	Devendra
117	23/05/2023	Interlocutory Application (I.B.C)	710102046452023	COMPANY PETITION IB (IBC)/1031(ND)2018	SAJEVE BHUSHAN DEORA LIQUIDATOR OF NOSLAR INTERNATIONAL LTD VS ASSISTANT COMMISSIONER OF INCOME TAX	Application under any other provisions- IBC	31/05/2023	PAGE NO.21,23,25,27,62-65 NOT CLEAR PAGE AND SECTION WRONG ACCORDING YOUR PDF	Sajeve Bhushan Deora
118	23/05/2023	Interlocutory Application (I.B.C)	710102046532023	COMPANY PETITION IB (IBC)/605(ND)2022	ASHISH SINGH VS RATNAGAR BANK LIMITED	Application under any other provisions- IBC	31/05/2023	section wrong according your pdf	Ashish
119	23/05/2023	Interlocutory Application (I.B.C)	710102046632023	COMPANY PETITION IB (IBC)/11(ND)2021	ASSISTANT COMMISSIONER VS ARUNAVA SIKDAR	Sec 60(5)	31/05/2023	sign missing in application page and page no.52 hindi page and true copy missing and sign missing in application page	Sushila
120	23/05/2023	Interlocutory Application (I.B.C)	710102046642023	COMPANY PETITION IB (IBC)/1896(ND)2019	SUSHIL KUMAR VS SUNIL KUMAR AGRAWAL RP	Sec 60(5)	31/05/2023	page no.69,71,81,142, not clear page and ticket not allowed mid on vakalatnama	Naresh

121	23/05/2023	Interlocutory Application (I.B.C)	710102046372023	COMPANY PETITION IB (IBC)/55(ND)2018	M/S SANDHYA RHINE RIVER PROJECTS PRIVATE LIMITED VS MR. JALESH KUMAR GROVER RESOLUTION PROFESSIONAL M/S AKME PROJECTS LIMITED	Sec 60(5)	31/05/2023	section wrong and page 27-45,52,62 not clear page and true copy missing	Eshna Kumar
122	23/05/2023	Interlocutory Application (I.B.C)	710102046492023	COMPANY PETITION IB (IBC)/755(ND)2022	RAJ KUMAR DAD-IRP VS MR. JALESH KUMAR GROVER RESOLUTION PROFESSIONAL M/S AKME PROJECTS LIMITED	Sec 60(5)	31/05/2023	memo party missing and page no.10,14-16 not clear page	Raj Kumar Dad
123	24/05/2023	Miscellaneous Application(Companies Act)	710102047232023	COMPANY PETITION (COMPANIES ACT)/17(PB)2022	SMT. PREETI SRIVASTAVA VS GURPREET SINGH DIRECTOR	Rule 11 of NCLT	31/05/2023	case type not mention, memo or parties missing, stamp paper required, page 12 to 24 found in hindi, last page of annexure not true copy signed	Girijesh Pandey
124	24/05/2023	Review Application (IBC)	710102046902023	COMPANY PETITION IB (IBC)/131(PB)2017	DEEPAK CHOUDHUARY VS BSE LIMITED	Sec 60(5)	31/05/2023	heading missing on top of index	Ramesh Chandra Mishra
125	24/05/2023	Interlocutory Application (I.B.C)	710102046992023	COMPANY PETITION IB (IBC)/861(ND)2020	DHANLAXMI BANK LIMITED VS REAL VIDEO IMPACT PRIVATE LIMITED	Sec 52 (5),Sec 60(5)	31/05/2023	due payment other section 52	ASAV RAJAN ARORA
126	24/05/2023	Interlocutory Application (I.B.C)	710102046782023	COMPANY PETITION IB (IBC)/81(PB)2019	MR. POOJA BAHRY VS DEVRAJ SINGH	Sec 60(5)	31/05/2023	page 36 found in hindi	Pooja Bahry
127	24/05/2023	Interlocutory Application (I.B.C)	710102047132023	COMPANY PETITION IB (IBC)/1083(PB)2018	JAI SHANKAR VS M/S. EDELWEISS ASSET RECONSTRUCTION COMPANY LTD.	Application under any other provisions- IBC	31/05/2023	Sign missing on pages of application, true copy missing on annexure, section not mention on index, memo of parties missing on index, court fees or rs 1 or advocates fund fees of rs 20 missing on vakalatnama	Ranjeet Singh Chauhan
128	24/05/2023	Interlocutory Application (I.B.C)	710102046892023	COMPANY PETITION IB (IBC)/923(PB)2018	DR. DAUD JUDAS MINJ & DR. MUKTA MALA MINJ VS TODAY HOMES NOIDA PVT LTD	Application under any other provisions- IBC	31/05/2023	memo of parties missing, section not mentioned	AJIT SINGH
129	24/05/2023	Interlocutory Application (I.B.C)	710102046912023	COMPANY PETITION IB (IBC)/648(ND)2019	SUDHIR GUPTA VS EDWARD KEVENTERS (SUCCESSORS) PRIVATE LIMITED	Application under any other provisions- IBC	2/6/2023	Section Wrong Choose Any Other Prov. IBC Need to Pay IA Fee	Nithin
130	23/05/2023	Miscellaneous Application(Companies Act)	710102046702023	COMPANY PETITION (COMPANIES ACT)/237(ND)2022	SOUGATA VS PROGIA INDIA PRIVATE LIMITED	Application under any other provisions	30/05/2023	Case Type Wrong, Stamp Paper Missing, Memo of Parties missing	Sougata
131	25/05/2023	Interlocutory Application (I.B.C)	710102047342023	COMPANY PETITION IB (IBC)/882(ND)2020	MUKESH DEV MISRA VS ATUL MITTAL	Sec 60(5)	1/6/2023	stamp paper not notraized	ANURAG

132	24/05/2023	Company Appeal (IBC)	710102047002023	COMPANY PETITION IB (IBC)/1445(ND)2019	STERLITE TECHNOLOGIES LIMITED VS O-ZONE NETWORKS PRIVATE LIMITED	Sec 42	30/05/2023	section wrong according your pdf case type wrong Pg-20 to 32, 42,80 not clear	Sameer Sagar
133	24/05/2023	Interlocutory Application (I.B.C)	710102046942023	COMPANY PETITION IB (IBC)/893(ND)2018	COMMERCIAL TAX DEPARTMENT VS B. NAGA BHUSHAN	Sec 60(5)	31/05/2023	true copy signed not found on annexure, page 21 or 24 in hindi	Vidhan
134	25/05/2023	Interlocutory Application (I.B.C)	710102047402023	COMPANY PETITION IB (IBC)/239(ND)2022	ASREC (INDIA) LTD. VS TEN TRAVELS PRIVATE LIMITED	Rule 11 of NCLT, 2016	31/05/2023	section wrong according your pdf	Vidhisha Haritwal
135	23/05/2023	Interlocutory Application (I.B.C)	710102046742023	COMPANY PETITION IB (IBC)/199(ND)2022	SANYAM GOEL VS L & T FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	31/05/2023	page 252-253,313 hindi page and all respondent detail not fill on-line e portal	Astha
136	23/05/2023	Interlocutory Application (I.B.C)	710102046712023	COMPANY PETITION IB (IBC)/198(ND)2022	SANYAM GOEL VS L & T FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	31/05/2023	page no.202,244-245 hindi page	Astha
137	24/05/2023	Interlocutory Application (I.B.C)	710102046932023	COMPANY PETITION IB (IBC)/237(PB)2022	KUNWARPREET SINGH RESOLUTION PROFESSIONAL VS L & T FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	31/05/2023	section not mention on index	Kunwarpreet Singh
138	24/05/2023	Interlocutory Application (I.B.C)	710102046862023	COMPANY PETITION IB (IBC)/882(ND)2020	VINOD KUMAR VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	31/05/2023	Delay Date Not Mentioned In The Prayer	Mukti Chowdhary
139	26/05/2023	Interlocutory Application (I.B.C)	710102048052023	COMPANY PETITION IB (IBC)/559(ND)2021	AAA INSOLVENCY PROFESSIONALS LLP THROUGH MR ANIL GOEL AUTHORIZED SIGNATORY RP PRESIDUM EDUCATIONAL INSTITUTION PRIVATE LIMITED VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 12(2)	30/05/2023	Supporting Affidavit Mismatching	ABHINAV TYAGI
140	26/05/2023	Company Application(Companies Act)	710102047982023	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/29(ND)2023	EVERLAST ENGINEERING PRIVATE LIMITED VS LOGIX INFRA TECH PRIVATE LIMITED	Rule 154, NCLT 2016	30/05/2023	memo of parties missed	NAVEEN NARANG
141	25/05/2023	Interlocutory Application (I.B.C)	710102047462023	COMPANY PETITION IB (IBC)/233(ND)2022	DEVENDRA UMRAO VS ATTAR SINGH	Sec 66(1)	30/05/2023	Details of respondent No.2 Is Not Updated On Online Portal, Kindly Update it also	Devendra
142	24/05/2023	Interlocutory Application (I.B.C)	710102047292023	COMPANY PETITION IB (IBC)/882(ND)2020	D.D. PRADHAN AND CO. PRIVATE LIMITED VS ATUL MITTAL	Sec 60(5)	31/05/2023	in estamp paper notary missing	ANURAG

143	26/05/2023	Interlocutory Application (I.B.C)	710102047802023	COMPANY PETITION IB (IBC)/1152(ND)2019	RANJAN CHAKRABORTI VS NIRMALA DEVI GUPTA SOLE PROPRIETOR OF M/S SURENDRA STEEL SALES THROUGH HER POWER OF ATTORNEY MR. MUKESH GUPTA	Sec 60(5)	1/6/2023	pages of application not signed, address missing on affidavit	ranjan
144	25/05/2023	Interlocutory Application (I.B.C)	710102047442023	COMPANY PETITION IB (IBC)/882(ND)2020	NACHIKETA GUPTA VS ATUL MITTAL	Sec 60(5)	31/05/2023	Notary missing on stamp	ANURAG
145	25/05/2023	Interlocutory Application (I.B.C)	710102047452023	COMPANY PETITION IB (IBC)/233(ND)2022	DEVENDRA UMRao VS ATTAR SINGH	Sec. 45 (1)	31/05/2023	Veer Singh Pal detail not mention in online portal	Devendra
146	26/05/2023	Interlocutory Application (I.B.C)	710102048032023	COMPANY PETITION IB (IBC)/43(ND)2018	DHRUV GUPTA VS DINESH SOOD LIQUIDATOR	Rule 11 of NCLT, 2016	1/6/2023	Affidavit address mismatch from stamp paper annexure not true copy signed	Rajanish
147	25/05/2023	Interlocutory Application (I.B.C)	710102047352023	COMPANY PETITION IB (IBC)/549(ND)2022	RAHUL JINDAL VS GREAT EASTERN RETAIL PRIVATE LIMITED	Sec 60(5)	31/05/2023	Signing missing on all pages og application	KARAN
148	27/05/2023	Interlocutory Application (I.B.C)	710102048082023	COMPANY PETITION IB (IBC)/1565(PB)2018	A2Z INFRASERVICES LIMITED VS ATUL KUMAR KANSAL	Sec 60(5)	1/6/2023	page no. 19-28 not clear page and affidavit address mismatch of stamp paper	Kushank Garg
149	26/05/2023	Interlocutory Application (I.B.C)	710102047932023	COMPANY PETITION IB (IBC)/1048(ND)2019	VARUN GARG VS VIVEK RAHEJA	Sec 60(5)	1/6/2023	Stamp paper required, sign not mention on frst page on application, ticket paste on vakalatnama on blank side	BHARAT BHUSHAN SETHI
150	26/05/2023	Interlocutory Application (I.B.C)	710102047892023	COMPANY PETITION IB (IBC)/440(ND)2021	SATENDER KUMAR CHAUHAN VS MANOHAR LAL VIJ	Sec 60(5)	1/6/2023	Ashok kumar gupta name not mention on online portal, 21 to 23 page no not true copy court fees rs 1 paste on vakaltnama	SHYAM
151	25/05/2023	Interlocutory Application (I.B.C)	710102047482023	COMPANY PETITION IB (IBC)/556(ND)2020	VINITA VS UNION BANK OF INDIA	Sec 60(5)	2/6/2023	memo party not mention in index and all petition and respondent detail fill online portal and memo party incomplete	Divyanshu Walia
152	25/05/2023	Interlocutory Application (I.B.C)	710102047682023	COMPANY PETITION IB (IBC)/549(ND)2022	RAHUL JINDAL VS GUDDU SAXENA	Sec 60(5)	1/6/2023	Sign missing on all pages of application	KARAN
153	26/05/2023	Interlocutory Application (I.B.C)	710102047922023	COMPANY PETITION IB (IBC)/334(ND)2018	M/S. FRESHLEE REATAIL PVT. LTD. VS M/S MSX MALL PVT LTD	Rule 11 of NCLT, 2016	1/6/2023	Add Respondent in Online Portal fill Index Proper	PREM CHANDRA
154	26/05/2023	Miscellaneous Application (IBC)	710102047732023	COMPANY PETITION IB (IBC)/2721(ND)2019	GREENOPOLIS WELFARE CONFEDERATION VS M/S MSX MALL PVT LTD	Sec 60(5)	1/6/2023	Application not upload	Prageet Rathi
155	26/05/2023	Interlocutory Application (I.B.C)	710102047992023	COMPANY PETITION IB (IBC)/3042(ND)2019	SHIRAZ ALI VS ANIL TAYAL	Sec 60(5)	1/6/2023	Section not mention on index	Prachi Johri
156	26/05/2023	Interlocutory Application (I.B.C)	710102047812023	COMPANY PETITION IB (IBC)/43(ND)2018	AB INITIO CAPITAL PVT LTD VS DINESH SOOD	Application under any other provisions- IBC	1/6/2023		Amit Manchanda

157	26/05/2023	Interlocutory Application (I.B.C)	710102047722023	COMPANY PETITION IB (IBC)/48(PB)2020	KUMAR GAURAV VS CS VEKAS KUMAR GARG	Sec 60(5)	1/6/2023	Stamp paper required, pages of annexure not readable and not true copy attach, page 63 65 67 68 69	SIDDHARTH TEWARI
158	26/05/2023	Interlocutory Application (I.B.C)	710102047902023	COMPANY PETITION IB (IBC)/505(ND)2022	YASH RAI VS MR. AYYAGARI VISWANADHA SARMA	Sec 60(5)	1/6/2023	volume wise index missing	Anand
159	26/05/2023	Interlocutory Application (I.B.C)	710102048012023	COMPANY PETITION IB (IBC)/505(ND)2022	ROHIT RAMESH MEHRA VS RELIANCE BROADCAST NETWORK LIMITED	Rule 11 of NCLT, 2016	1/6/2023	wrong file choose location mumbai	Chandhiok&mahajan
160	26/05/2023	Interlocutory Application (I.B.C)	710102047882023	COMPANY PETITION IB (IBC)/2412(PB)2019	MUKUL ANAND VS CHD DEVELOPERS LIMITED	Rule 11 of NCLT, 2016	1/6/2023	memo party missing Kindly Upload alongwith Application	Kanika Jain
161	27/05/2023	Interlocutory Application (I.B.C)	710102048292023	COMPANY PETITION IB (IBC)/812(ND)2021	RAKESH KUMAR JINDAL VS SHYAM SEHGAL	Sec 66(1)	1/6/2023	section wrong according your pdf and welfare and court fee missing	Rakesh Kumar Jindal
162	28/05/2023	Interlocutory Application (I.B.C)	710102048372023	COMPANY PETITION IB (IBC)/1185(ND)2019	OSWAL MINERALS LIMITED VS VINAY GUPTA & ANR.	19(2)	1/6/2023	application not upload	SAURABH JAIN
163	29/05/2023	Interlocutory Application (I.B.C)	710102048512023	COMPANY PETITION IB (IBC)/40(ND)2022	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS BRINDA JAJOO	Sec 60(5)	1/6/2023	affidavit address mismatch of stamp paper	ANAND
164	29/05/2023	Interlocutory Application (I.B.C)	710102048732023	COMPANY PETITION IB (IBC)/549(ND)2022	RAHUL JINDAL VS BRINDA JAJOO	Sec 12(2)	31/05/2023	sign missing in application page	KARAN
165	30/05/2023	Interlocutory Application (I.B.C)	710102048772023	COMPANY PETITION IB (IBC)/104(PB)2018	JITENDER ARORA VS BRINDA JAJOO	Application under any other provisions- IBC	1/6/2023	wrong arrange page after 1 page	ADVOCATE GAUTAM SINGHAL
166	29/05/2023	Interlocutory Application (I.B.C)	710102048652023	COMPANY PETITION IB (IBC)/645(ND)2022	KISHORE BORA VS NAMAN BROADCASTINGS ANDTELECOMMUNICATIONS PRIVATE LIMITED.	22(3)(b)	1/6/2023	Reetesh Kumar Agarawl details not mention on online portal	REETESH
167	30/05/2023	Interlocutory Application (I.B.C)	710102048872023	COMPANY PETITION IB (IBC)/720(ND)2021	MR. HARISH KUMAR GUPTA VS DIRECTORATE OF GST INTELLIGENCE	Sec 60(5)	31/05/2023	page 40-43 ,73-81 not clear page and double page numbering	ABHISHEK
168	29/05/2023	Interlocutory Application (I.B.C)	710102048592023	COMPANY PETITION IB (IBC)/882(ND)2020	REENA AGGARWAL VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	1/6/2023	affidavit back date and all petition and respondent detail fill online portal and page no.60,81,92-94, not clear page	HARSH RAJ SINGH
169	29/05/2023	Interlocutory Application (I.B.C)	710102048672023	COMPANY PETITION IB (IBC)/882(ND)2020	SHIVAM JETHI VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	31/05/2023	87-88 PAGE NOT CLEAR AND PLEASE MENTION NUMBER OF DAYS FOR DLEAY IN PRAYER	Mukti Chowdhary
170	29/05/2023	Interlocutory Application (I.B.C)	710102048642023	COMPANY PETITION IB (IBC)/882(ND)2020	NIPA VERMA VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	31/05/2023	PLEASE MENTION NUMBER OF DAYS FOR DLEAY IN PRAYER	Mukti Chowdhary

171	29/05/2023	Interlocutory Application (I.B.C)	710102048572023	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS STAN AUTOS PRIVATE LIMITED	Sec 60(5)	31/05/2023	SECTION NOT MENTION IN INDEX AND ALL PARTY NOT MENTION ONLINE PORTAL	Mr. jitendra kumar
172	29/05/2023	Interlocutory Application (I.B.C)	710102048562023	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS STAN AUTOS PRIVATE LIMITED	Sec 60(5)	31/05/2023	CASE TYPE WRONG AND SECTION WRONG AND ALL PARTY DETAIL FILL ONLINE PORTAL	Mr. jitendra kumar
173	28/05/2023	Interlocutory Application (I.B.C)	710102048362023	COMPANY PETITION IB (IBC)/233(ND)2022	RAKESH KUMAR BURREJA VS DEVENDER UMRAO	Sec 60(5)	31/05/2023	PAGE NO.55-65 NOT CLER PAGE	Nagendra kumar khare
174	27/05/2023	Interlocutory Application (I.B.C)	710102048142023	COMPANY PETITION IB (IBC)/542(PB)2022	ROHIT SEHGAL VS DEVENDER UMRAO	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	1/6/2023	page not 175-193,217-219,223,231,237, not clear page	Kushal
175	28/05/2023	Interlocutory Application (I.B.C)	710102048382023	COMPANY PETITION IB (IBC)/2680(ND)2019	RESOLUTION PROFESSIONAL OF METENERE LIMITED VS BADDI FOILS PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/6/2023	ib not mention in main case	KUNAL
176	29/05/2023	Interlocutory Application (I.B.C)	710102048722023	COMPANY PETITION IB (IBC)/492(ND)2018	KIRAN MARTIN GOLLA VS M/S SUNGIL INDIA PRIVATE LIMITED	Sec 60(5)	1/6/2023	date mention on index or application last page	Davesh Bhatia
177	29/05/2023	Miscellaneous Application(Companies Act)	710102048612023	COMPANY PETITION (COMPANIES ACT)/27(ND)2022	MIMO TECHNOLOGIES PRIVATE LIMITED VS ASHISH CHAND	Rule 11 of NCLT	1/6/2023	case type wrong and memo party missing and court fee missing	ATUL NAGARAJAN
178	29/05/2023	Interlocutory Application (I.B.C)	710102048712023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS ASHISH CHAND	Sec 60(5)	1/6/2023	address mismatch in affidavit	Khushboo Shah
179	29/05/2023	Interlocutory Application (I.B.C)	710102048422023	COMPANY PETITION IB (IBC)/882(ND)2020	GUNJAN DHAMA VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	1/6/2023	sign missing in application page and page 24,26.30,32,36,38,46-49,61,69,73, not clear page and true copy missing	Ujwala Uppaluri
180	29/05/2023	Interlocutory Application (I.B.C)	710102048492023	COMPANY PETITION IB (IBC)/854(PB)2018	PAWAN KUMAR AGRAWAL VS BHA ASSOCIATES PVT. LTD.	Application under any other provisions- IBC,Regulation 44(2), Liquidation process Regulation, 2016	1/6/2023	page no.19,22 not clear page	Prashant Kashyap
181	28/05/2023	Restoration Application (Companies Act)	710102048392023	COMPANY APPEAL(COMPANIES ACT)/92(ND)2023	DEV VERSHA JATRO-VALLEY PRIVATE LIMITED VS BHA ASSOCIATES PVT. LTD.	Rule 11 of NCLT	1/6/2023	memo party missing and case type wrong and stamp paper missing	ASHISH
182	29/05/2023	Interlocutory Application (I.B.C)	710102048622023	COMPANY PETITION IB (IBC)/882(ND)2020	ARPIT AGARWAL VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	1/6/2023	affidavit back date and page no.50,54-55,61,107,120-122,163-165 not clear page	HARSH RAJ SINGH

183	30/05/2023	Interlocutory Application (I.B.C)	710102048902023	COMPANY PETITION IB (IBC)/505(ND)2022	ANITA BANSAL & ANSHUL BANSAL VS AYYAGARI VISWANADHA SARMA	Sec 60(5)	2/6/2023	advocate welfare rs 20 required	Mansij
184	29/05/2023	Interlocutory Application (I.B.C)	710102048702023	COMPANY PETITION IB (IBC)/987(ND)2019	RAKESH BHATIA VS AYYAGARI VISWANADHA SARMA	Rule 11 of NCLT, 2016	1/6/2023	Rita Kapur or invest care real estate llp name not mention in online portal but mention in memo of parties	Rakesh
185	29/05/2023	Interlocutory Application (I.B.C)	710102048502023	COMPANY PETITION IB (IBC)/1721(PB)2019	CS SATYADEV I ALAMURI VS AYYAGARI VISWANADHA SARMA	Regulation 44(2), Liquidation process Regulation, 2016	1/6/2023	notary and address missing in affidavit	Bhavana Duhoon
186	29/05/2023	Interlocutory Application (I.B.C)	710102048522023	COMPANY PETITION IB (IBC)/54(ND)2022	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS MAHENDRA KUMAR JAJOO	Sec 60(5)	1/6/2023	affidavit address mismatch of stamp paper	ANAND
187	30/05/2023	Interlocutory Application (I.B.C)	710102048812023	COMPANY PETITION IB (IBC)/934(PB)2018	VIJAY KUMAR BAWEJA VS PAWAN KUMAR GARG	Sec 60(5)	1/6/2023	Sign not mention all pages of application, affidavit address mismatch,index ii annexure 8 pages not readable	Puja Jakhar
188	29/05/2023	Interlocutory Application (I.B.C)	710102048462023	COMPANY PETITION IB (IBC)/1020(ND)2020	MUKESH KUMAR VS ICICI PRUDENTIAL VENTURE CAPITAL FUND REAL ESTATE SCHEME I REPRESENTED BY ITS INVESTMENT MANAGER ICICI PRUDENTIAL ASSET MANAGEMENT COMPANY LIMITED	Sec 60(5)	2/6/2023	section wrong according your pdf and stamp paper missing and true copy missing in annexure page	Lokesh
189	30/05/2023	Interlocutory Application (I.B.C)	710102048922023	COMPANY PETITION IB (IBC)/505(ND)2022	BISHNU PAUL & ANR VS RESOLUTION PROFESSIONAL	Sec 60(5)	2/6/2023	Add all Petitioner and All Respondent Details On Online portal, True Copy Sign Missing. Proof Of service Pager Numbering Not Mention In Index	Utkarsh Joshi
190	30/05/2023	Interlocutory Application (I.B.C)	710102048802023	COMPANY PETITION IB (IBC)/1731(ND)2019	SURESH KUMAR JAIN VS RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	2/6/2023	respondent detail missing on online portal	ANOOP
191	30/05/2023	Interlocutory Application (I.B.C)	710102048982023	COMPANY PETITION IB (IBC)/264(PB)2023	SMBC AERO ENGINE LEASE B.V. VS ABHILASH LAL	Sec 60(5)	2/6/2023	court fees missing on vakalatnama	Pranaya
192	30/05/2023	Interlocutory Application (I.B.C)	710102048972023	COMPANY PETITION IB (IBC)/1913(ND)2019	SANJEEV MAHAJAN VS NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	2/6/2023	second respondent not mention on online portal, sign missing on all pages of application, volume one sub index missing, true copy signed missing on annexures.	Kumar Anurag



193	27/05/2023	Interlocutory Application (I.B.C)	710102048152023	COMPANY PETITION IB (IBC)/191(ND)2021	SHERA ENERGY PRIVATE LIMITED VS KOTSONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/6/2023	memo party incomplete	Susshil Daga
194	23/05/2023	Interlocutory Application (I.B.C)	710102046472023	COMPANY PETITION IB (IBC)/295(ND)2022	KAMALL AHUJA VS KOTAK MAHINDRA BANK	Sec 60(5)	31/05/2023	page no.81-86 not mention in index	KAMALL AHUJA
195	26/05/2023	Interlocutory Application (I.B.C)	710102047972023	COMPANY PETITION IB (IBC)/1689(ND)2018	CBRE SOUTH ASIA PRIVATE LIMITED VS DIGNITY BUILDCON PRIVATE LIMITED	Sec 60(5)	1/6/2023	application pages not signed, pages of annexures not true copy signed, court fees rs 1 add and tickets paste on vakalatnama on blank side	Pratik Malik
196	29/05/2023	Interlocutory Application (I.B.C)	710102048542023	COMPANY PETITION IB (IBC)/882(ND)2020	ANIL KUMAR AGARWAL VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	1/6/2023	affidavit back date and 123,124 ,159-163,171,187,199-201,240-242,276-279,page not clear page and master index missing	HARSH RAJ SINGH
197	31/05/2023	Restoration Application (IBC)	710102049312023	COMPANY PETITION IB (IBC)/55(ND)2008	MR KRISHAN BANS BAHADUR VS M/S INSTALLMENT SUPPLY LIMITED	Rule 11 of NCLT, 2016	1/6/2023	wrong e-filing	Vivek
198	29/05/2023	Interlocutory Application (I.B.C)	710102048662023	COMPANY PETITION IB (IBC)/882(ND)2020	RISHI RAM SEMWAL VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	31/05/2023	STAMP PAPER MISSING AND PLEASE MENTION NUMBER OF DAYS FOR DLEAY IN PRAYER	Mukti Chowdhary
199	30/05/2023	Interlocutory Application (I.B.C)	710102049132023	COMPANY PETITION IB (IBC)/552(ND)2021	MOHIT GOYAL VS MANJU JAIN	Application under any other provisions- IBC	2/6/2023	pages 38 66 67 not readable	ADHISH SRIVASTAVA
200	25/05/2023	Interlocutory Application (I.B.C)	710102047432023	COMPANY PETITION IB (IBC)/882(ND)2020	SH.GAURAV GUPTA VS LOGIX INFRA TECH PVT LTD	Sec 60(5)	31/05/2023	Paging missing on index, sign missing on all pages of application, stamp paper required, pdf not clear of annexure &&& pagination not done on annexure, court fess and advocate fess not paste on vakalatnama	Prateek Arora
201	30/05/2023	Company Application(Companies Act)	710102049112023	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	BAHL PAPER MILLS LIMITED VS MANILA RESORTS PRIVATE LIMITED	Rule 11 of NCLT	1/6/2023	case tye wrong	RAKESH KUMAR
202	30/05/2023	Miscellaneous Application(Companies Act)	710102049052023	COMPANY PETITION (COMPANIES ACT)/113(PB)2021	AMANDA DESIREE BROWN VS WMW	Rule 11 of NCLT	2/6/2023	case type wrong, memo of parties missing on index, affidavit address missing with stamp paper, application all pages not signed	Rajiv Bakshi
203	28/05/2023	Interlocutory Application (I.B.C)	710102048352023	COMPANY PETITION IB (IBC)/1529(ND)2019	MR ASHWIN LILADHAR SHAH VS MR PRABHAKAR KUMAR	Sec 60(5)	1/6/2023	page number missing in index and section not mention in index and memo party missing and stamp paper and affidavit missing and page no.30-41, 86-97, 154-163,201,270-281, not clear page and 42-43 ,98-99,102-107,123,135,137-152,164-169,178-192,202-203hindi page and vol-2 missing and section not mention in index	Rashmi
204	29/05/2023	Interlocutory Application (I.B.C)	710102048432023	COMPANY PETITION IB (IBC)/48(PB)2020	KAMLESH TRIPATHI VS JAIPURIA BUILDCON PVT. LTD	Sec 60(5)	1/6/2023	merge into one pdf	Manish kumar
205	26/05/2023	Interlocutory Application (I.B.C)	710102047912023	COMPANY PRITITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS MDS TELEMATICS PVT LTD	Rule 11 of NCLT, 2016	1/6/2023	please match name with soft copy MDS TELEMATICS PVT LTD	achint kumar
206	30/05/2023	Interlocutory Application (I.B.C)	710102049072023	COMPANY PETITION IB (IBC)/264(PB)2023	SMBC AERO ENGINE LEASE B.V. VS ABHILASH LAL	Sec 60(5)	2/6/2023	court fees missing on vakalatnama	Pranaya

207	30/05/2023	Interlocutory Application (I.B.C)	710102049102023	COMPANY PETITION IB (IBC)/552(ND)2021	MOHIT GOYAL VS CHANDANI FAZLI	Application under any other provisions- IBC	2/6/2023	page no 45 73 74 not readable	ADHISH SRIVASTAVA
208	30/05/2023	Interlocutory Application (I.B.C)	710102049082023	COMPANY PETITION IB (IBC)/552(ND)2021	MOHIT GOYAL VS MANJU JAIN	Application under any other provisions- IBC	2/6/2023	sub index required on 1st pdf, pages 38 66 67 not readable	ADHISH SRIVASTAVA
209	30/05/2023	Interlocutory Application (I.B.C)	710102049122023	COMPANY PETITION IB (IBC)/552(ND)2021	MOHIT GOYAL VS KSN BUILDCON PRIVATE LIMITED	Application under any other provisions- IBC	2/6/2023	pages 65 66 110 not readable	ADHISH SRIVASTAVA
210	30/05/2023	Interlocutory Application (I.B.C)	710102049092023	COMPANY PETITION IB (IBC)/552(ND)2021	MOHIT GOYAL VS MANJU JAIN	Application under any other provisions- IBC	2/6/2023	pages 36 64 65 116 117 not readable	ADHISH SRIVASTAVA
211	30/05/2023	Interlocutory Application (I.B.C)	710102049062023	COMPANY PETITION IB (IBC)/505(ND)2022	URVASHI ARORA VS AYYAGARI VISWANADHA SARMA	Sec 60(5)	2/6/2023	advocate welfare fess Rs 20 required on vakalatnama	Mansij
212	30/05/2023	Interlocutory Application (I.B.C)	710102049142023	COMPANY PETITION IB (IBC)/470(ND)2017	PIYUSH TEWARI VS KASHI VISHWANATHAN SIVARAMAN	Sec 60(5)	2/6/2023	sign missing of council on index, memo of parties or prayer, stamp paper required, advocates welfare or court fees missing on vakalatnama and council sign also missing on vakalatnama	ANURAG KUMAR
213	31/05/2023	Interlocutory Application (I.B.C)	710102049182023	COMPANY PETITION IB (IBC)/813(ND)2021	AJIT KUMAR VS SANJAY KEJRIWAL & ORS.	Sec 30	2/6/2023	sub index missing on volume 1, respondents details missing on memo of parties or online portal, date not mention on stamp paper, plz scan both side,	Shivanshu Kumar
214	31/05/2023	Company Application(Companies Act)	710102049372023	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	40. SH. VINAY KUMAR MALOO DIRECTOR VS 40. SH. VINAY KUMAR MALOO DIRECTOR	Rule 11 of NCLT	2/6/2023	memo party missed in index and in pdf need to sign on every pages on application please fill all party deatils in portal from memo party	SHWETABH
215	31/05/2023	Interlocutory Application (I.B.C)	710102049212023	COMPANY PETITION IB (IBC)/987(ND)2019	RITA KAPUR VS INVEST CARE REAL ESTATE LLPS/SH. SAMAR VIJAY- PROMOTING AND DESIGNATED PARTNER WITH TWO DP;S S/SH. AJIT SINHA AND AJIT MISHRA.	Sec 60(5)	2/6/2023	memo of parties missing on index, affidavit address mismatch, all respondents details not mention on online portal	RANVIR
216	31/05/2023	Interlocutory Application (I.B.C)	710102049342023	COMPANY PETITION IB (IBC)/281(PB)2019	CS VEKAS KUMAR GUPTA VS INVEST CARE REAL ESTATE LLPS/SH. SAMAR VIJAY- PROMOTING AND DESIGNATED PARTNER WITH TWO DP;S S/SH. AJIT SINHA AND AJIT MISHRA.	Sec 60(5)	2/6/2023	memo of parties missing, section not mention in index, affidavit address wrong	RAKESH KUMAR
217	31/05/2023	Interlocutory Application (I.B.C)	710102049192023	COMPANY PETITION IB (IBC)/456(ND)2018	RAJ KUMAR DAD IRP OF M/S BLAZE PROMOTERS PVT. LTD. VS UNIVERSAL BUILDWELL PVT. LTD.	Sec 60(5)	2/6/2023	pages 41 42 44 46 56 57 59 61 71 72 not readable, tickets missing ob vakalatnama	SATISH

218	31/05/2023	Interlocutory Application (I.B.C)	710102049452023	COMPANY PETITION IB (IBC)/3(ND)2020	DEEPAK MAINI RESOLUTION PROFESSIONAL VS UNIVERSAL BUILDWELL PVT. LTD.	Application under any other provisions- IBC	2/6/2023	section wrong mention on online portal	ABHISHEK
219	31/05/2023	Interlocutory Application (I.B.C)	710102049442023	COMPANY PETITION IB (IBC)/456(ND)2018	KOTAK MAHINDRA BANK LIMITED VS ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL OF UNIVERSAL BUILDWELL PRIVATE LIMITED	Sec 60(5)	2/6/2023	wrong filing	Sanjay Bhatt
220	31/05/2023	Miscellaneous Application (IBC)	710102049202023	COMPANY PETITION IB (IBC)/919(ND)2020	BEENA NIGAM VS GYAN CHANDRA MISRA	Sec 30	2/6/2023	case type wrong, All Applicant details missing on online portal, stamp paper required or advocate welfare ticket missing on vakalatnama, section wrong mention on online portal	HARSHAL KUMAR
221	31/05/2023	Interlocutory Application (I.B.C)	710102049412023	COMPANY PETITION IB (IBC)/645(ND)2022	KISHORE BORA VS NAMAN BROADCASTINGS ANDTELECOMMUNICATIONS PRIVATE LIMITED.	Application under any other provisions- IBC	2/6/2023	applicant detail not mention according to memo of parties on online portal	REETESH
222	31/05/2023	Company Application(Companies Act)	710102049352023	COMPANY PETITION (COMPANIES ACT)/143(ND)2021	SAPTAGIRI RESTAURANT PRIVATE LIMITED VS PARDEEP KUMAR	Rule 11 of NCLT	2/6/2023	details of all respondents missing on online portal, tickets paste on vakalatnama on blank side	NEERAJ
223	31/05/2023	Interlocutory Application (I.B.C)	710102049332023	COMPANY PETITION IB (IBC)/200(ND)2021	KARMIC ENERGY PRIVATE LIMITED VS KARMIC ENERGY PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/6/2023	memo party missing	KIRIT
224	31/05/2023	Interlocutory Application (I.B.C)	710102049422023	COMPANY PETITION IB (IBC)/440(ND)2021	SUMIT KUMAR VS MANOHAR LAL VIJ	Sec 60(5)	2/6/2023	main case wrong	SHYAM
225	2/6/2023	Interlocutory Application (I.B.C)	710102049862023	COMPANY PETITION IB (IBC)/995(ND)2018	JYOTSNA VARMA VS ANIL MATTA	Sec 60(5)	2/6/2023	document not upload	KARAN
226	1/6/2023	0710102038522023(No. of Docs 2)	0710102038522023/3	INTERLOCUTORY APPLICATION (I.B.C)/2401(ND)2023	RAKESH BHATIA VS. CARGO PLANNERS LIMITED	Sec 60(5)	2/6/2023	Place The Welfare Fees On Blank Side of the vakalatnama.	mlgadvocate
227	1/6/2023	0710102040332022(No. of Docs 2)	0710102040332022/11	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	2/6/2023	Index and True Copy sign is Missing.	rhea.dube
228	1/6/2023	0710102038522023(No. of Docs 2)	0710102038522023/3	INTERLOCUTORY APPLICATION (I.B.C)/2401(ND)2023	RAKESH BHATIA VS. CARGO PLANNERS LIMITED	Sec 60(5)	2/6/2023	Place The Welfare Fees On Blank Side of the vakalatnama.	mlgadvocate
229	1/6/2023	0710102040842023(No. of Docs 1)	0710102040842023/2	INTERLOCUTORY APPLICATION (I.B.C)/2536(ND)2023	CAPT. R. DASTOOR VS. GO AIRLINES INDIA LTD.	Sec 60(5)	2/6/2023	Stamp Paper is Missing.	namitha@samvidlegal.

230	1/6/2023	0710102038522023(No. of Docs 2)	0710102038522023/3	INTERLOCUTORY APPLICATION (I.B.C)/2401(ND)2023	RAKESH BHATIA VS. CARGO PLANNERS LIMITED	Sec 60(5)	2/6/2023	Place The Welfare Fees On Blank Side of the vakalatnama.	mlgadvocate
231	1/6/2023	0710102038522023(No. of Docs 2)	0710102038522023/3	INTERLOCUTORY APPLICATION (I.B.C)/2401(ND)2023	RAKESH BHATIA VS. CARGO PLANNERS LIMITED	Sec 60(5)	2/6/2023	Place The Welfare Fees On Blank Side of the vakalatnama.	mlgadvocate
232	30-05-2023	0710102043832022(No. of Docs 2)	0710102043832022/9	COMPANY PETITION IB (IBC)/529(ND)2022	KAY IRON WORKS (YAMUNANAGAR) PRIVATE LIMITED VS. GHANARAM INFRAENGINEERS PRIVATE LIMITED	IBC Under Sec 9	1/6/2023	Page Numbers Not mentioned on Index.	gargrajiv
233	30-05-2023	0710102079262022(No. of Docs 2)	0710102079262022/8	COMPANY PETITION IB (IBC)/742(ND)2022	VIJAY JAIN AND ORS VS. LAXMI FOILS PRIVATE LIMITED	IBC under Sec 7	1/6/2023	NEED TO SIGN EVERY PAGES	Ashishlu
234	31-05-2023	0710102004682019(No. of Docs 2)	0710102004682019/16	COMPANY PETITION IB (IBC)/332(ND)2019	VOLKSWAGEN FINANCIAL PVT. LTD. VS. KHULLAR HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	1/6/2023	Page No:1-4 Sign are Missing.	cc.lawoffices@cclaw.
235	30-05-2023	0710102079262022(No. of Docs 2)	0710102079262022/8	COMPANY PETITION IB (IBC)/742(ND)2022	VIJAY JAIN AND ORS VS. LAXMI FOILS PRIVATE LIMITED	IBC under Sec 7	1/6/2023	NEED TO SIGN EVERY PAGES	Ashishlu
236	24-03-2023	0710102027812023(No. of Docs 0)	0710102027812023/2	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	1/6/2023	NOTARY BACK DATE	
237	31-05-2023	0710102110402020(No. of Docs 2)	0710102110402020/8	INTERLOCUTORY APPLICATION (I.B.C)/5277(ND)2020	UMESH GUPTA- RESOLUTION PROFESSIONAL	Sec 54(1)	1/6/2023	STAMP PAPER MISSING	abhi4064
238	19-11-2021	0710102084452021(No. of Docs 0)	0710102084452021/17	INTERLOCUTORY APPLICATION (I.B.C)/5489(ND)2021	BIKRAM SINGH GUSAIN VS MOHIT CHAWLA & ORS	Application under any other provisions- IBC	1/6/2023	PAGE 38 NOT CLEAR	
239	26-05-2023	0710102010402023(No. of Docs 2)	0710102010402023/2	COMPANY PETITION (COMPANIES ACT)/36(ND)2023	SHIPPY BUDHRAJA VS. HOLY-LAND MARKETING PRIVATE LIMITED	Sec. 59,Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 244(1)	1/6/2023	Page No:88-99,127 is not Clear	vipulganda
240	26-05-2023	0710102010402023(No. of Docs 2)	0710102010402023/2	COMPANY PETITION (COMPANIES ACT)/36(ND)2023	SHIPPY BUDHRAJA VS. HOLY-LAND MARKETING PRIVATE LIMITED	Sec. 59,Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 244(1)	1/6/2023	Page No:88-99,127 is not Clear	vipulganda
241	26-05-2023	0710102010402023(No. of Docs 2)	0710102010402023/2	COMPANY PETITION (COMPANIES ACT)/36(ND)2023	SHIPPY BUDHRAJA VS. HOLY-LAND MARKETING PRIVATE LIMITED	Sec. 59,Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 244(1)	1/6/2023	Page No:88-99,127 is not Clear	vipulganda

242	26-05-2023	0710102010402023(No. of Docs 2)	0710102010402023/2	COMPANY PETITION (COMPANIES ACT)/36(ND)2023	SHIPPY BUDHRAJA VS. HOLY-LAND MARKETING PRIVATE LIMITED	Sec. 59,Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 244(1)	1/6/2023	Page No:88-99,127 is not Clear	vipulganda
243	31-05-2023	0710102110402020(No. of Docs 2)	0710102110402020/7	INTERLOCUTORY APPLICATION (I.B.C)/5277(ND)2020	UMESH GUPTA-RESOLUTION PROFESSIONAL	Sec 54(1)	1/6/2023	STAMP PAPER MISSING	abhi4064
244	31-05-2023	0710102015832023(No. of Docs 1)	0710102015832023/1	COMPANY PETITION IB (IBC)/142(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VS. PMS-COM-PRO (INDIA) PRIVATE LIMITED	IBC Under Sec 9	1/6/2023	Rs.5 Welfare fees is Missing.	DMco9999053@
245	25-05-2023	0710102016802023(No. of Docs 2)	0710102016802023/1	INTERLOCUTORY APPLICATION (I.B.C)/1183(ND)2023	PAYAL AGARWAL VSANIL KOHLI	Sec 60(5)	1/6/2023	Back Date Of Affidavit.	Advocateajay1
246	25-05-2023	0710102016802023(No. of Docs 2)	0710102016802023/1	INTERLOCUTORY APPLICATION (I.B.C)/1183(ND)2023	PAYAL AGARWAL VSANIL KOHLI	Sec 60(5)	1/6/2023	Back Date Of Affidavit.	Advocateajay1
247	25-05-2023	0710102016802023(No. of Docs 2)	0710102016802023/1	INTERLOCUTORY APPLICATION (I.B.C)/1183(ND)2023	PAYAL AGARWAL VSANIL KOHLI	Sec 60(5)	1/6/2023	Back Date Of Affidavit.	Advocateajay1
248	25-05-2023	0710102016802023(No. of Docs 2)	0710102016802023/1	INTERLOCUTORY APPLICATION (I.B.C)/1183(ND)2023	PAYAL AGARWAL VSANIL KOHLI	Sec 60(5)	1/6/2023	Back Date Of Affidavit.	Advocateajay1
249	30-05-2023	0710102048832022(No. of Docs 1)	0710102048832022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/103(ND)2022	TIME SQUARE MOVIES PRIVATE LIMITED	Sec. 230-232, Sec 234	1/6/2023	Index is Missing.	CSGARIMA
250	30-05-2023	0710102066182022(No. of Docs 2)	0710102066182022/2	INTERLOCUTORY APPLICATION (I.B.C)/4208(ND)2022	BRIJ NANDAN KALRA	Sec 54(1)	1/6/2023	NEED TO IA FILE	kunsh2014
251	12/10/2021	0710102074962021(No. of Docs 0)	0710102074962021/2	INTERLOCUTORY APPLICATION (I.B.C)/4801(ND)2021	SALAWAT INFRACON VS. MR SANJAY KUMAR SINGH LIQUIDATOR OF MONICA ELECTRONICS LIMITED	Sec 60(5)	1/6/2023	NEED TO SIGN EVERY PAGES	
252	30-05-2023	0710102079262022(No. of Docs 2)	0710102079262022/8	COMPANY PETITION IB (IBC)/742(ND)2022	VIJAY JAIN AND ORS VS. LAXMI FOILS PRIVATE LIMITED	IBC under Sec 7	1/6/2023	NEED TO SIGN EVERY PAGES	Ashishlu
253	30-05-2023	0710102079262022(No. of Docs 2)	0710102079262022/8	COMPANY PETITION IB (IBC)/742(ND)2022	VIJAY JAIN AND ORS VS. LAXMI FOILS PRIVATE LIMITED	IBC under Sec 7	1/6/2023	NEED TO SIGN EVERY PAGES	Ashishlu
254	30-05-2023	0710102018012022(No. of Docs 2)	0710102018012022/1	INTERLOCUTORY APPLICATION (I.B.C)/1990(PB)2022	ASSITANT PROVIDENT FUND COMMISSIONER VS. RAJIV CHAKRABORTY	Sec 60(5)	31-05-2023	Page No:5-10 is not Clear.	advsangeeta

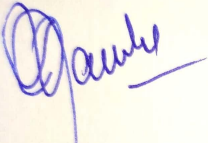
255	29-05-2023	0710102027812023(No. of Docs 1)	0710102027812023/1	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	31-05-2023	STAMP PAPER MISSING	jurisprudence011
256	30-05-2023	0710102093582022(No. of Docs 3)	0710102093582022/6	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	31-05-2023	NEED TO FILE separately	BBLS@123
257	29-05-2023	0710102002142023(No. of Docs 2)	0710102002142023/1	COMPANY APPEAL(COMPANIES ACT)/70(ND)2023	DAHLGREN MEDICARE SYSTEMS PVT. LTD. VS. REGISTRAR OF COMPANIES	Sec 252 (1)	31-05-2023	Report not signed	khanzehra
258	29-05-2023	0710102027812023(No. of Docs 1)	0710102027812023/1	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	31-05-2023	STAMP PAPER MISSING	jurisprudence011
259	29-05-2023	0710102027812023(No. of Docs 1)	0710102027812023/1	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	31-05-2023	STAMP PAPER MISSING	jurisprudence011
260	29-05-2023	0710102027812023(No. of Docs 1)	0710102027812023/1	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	31-05-2023	STAMP PAPER MISSING	jurisprudence011
261	31-05-2023	0710102000632019(No. of Docs 2)	0710102000632019/2	COMPANY APPLICATION(IBC)/47(PB)2019	RITA KAPUR VS. INVEST CARE REAL ESTATE	Application under any other provisions- IBC	31-05-2023	NEED TO IA FILE	rsps99
262	27-01-2023	0710102010652023(No. of Docs 0)	0710102010652023/2	INTERLOCUTORY APPLICATION (I.B.C)/1067(ND)2023	MR. PARDEEP KUMAR SETHI RESOLUTION PROFESSIONAL	Sec 30	31-05-2023	Index is Missing and Incomplete Documents.	
263	23-03-2018	0710200423482018(No. of Docs 0)	0710200423482018/50	COMPANY PETITION IB (IBC)/334(ND)2018	M/S RANJIT DAS & ORS VS MSX MALL PVT LTD	IBC under Sec 7	31-05-2023	Page Nos:19-23 is not Clear.	
264	31-05-2023	0710102083682022(No. of Docs 2)	0710102083682022/7	INTERLOCUTORY APPLICATION (I.B.C)/4952(ND)2022	SANJAY MEHRA VSMS. NEELAM RANA TEWARI	19(2)	31-05-2023	DOCUMENT INCOMPLETE	MAYANKGOEL
265	31-05-2023	0710102002702023(No. of Docs 2)	0710102002702023/1	COMPANY APPEAL(COMPANIES ACT)/17(ND)2023	NACHIKETA CONSTRUCTIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	31-05-2023	DOCUMENT INCOMPLETE INDEX MISSING	Naren01

266	29-05-2023	0710102038192023(No. of Docs 2)	0710102038192023/5	INTERLOCUTORY APPLICATION (I.B.C)/2540(ND)2023	SANDWOODS KASAUJI VILLA & APARTMENTS HOMEBUYERS ASSOCIATION VS. RAVINDER KUMAR GOEL	Sec 60(5)	31-05-2023	Stamp paper required for page no 34 affidavit in annexure	lexforiconsulting
267	17-06-2020	0710102064842020(No. of Docs 0)	0710102064842020/5	INTERLOCUTORY APPLICATION (I.B.C)/2360(PB)2020	SURAJ MAL YADAV & ANR VS. VEKAS KUMAR GARG RP NINEX DEVELOPERS	Sec 60(5)	31-05-2023	NEED TO IA FILE	
268	27-05-2023	0710102065942020(No. of Docs 1)	0710102065942020/21	COMPANY PETITION (COMPANIES ACT)/81(ND)2020	MAM CHAND GOEL VS. UTTAR DEVELOPMENT PRIVATE LIMITED	Sec. 241(1)	31-05-2023	Index is Missing and place the court fees on blank side of Vakalatnama.	deepusharma@2414
269	30-05-2023	0710102103812022(No. of Docs 2)	0710102103812022/1	INTERLOCUTORY APPLICATION (I.B.C)/6186(ND)2022	ARUN RATHI VS. AJIT KUMAR	Sec 60(5)	31-05-2023	STAMP PAPER MISSING OF RUPEE 50	abhi4064
270	17-06-2020	0710102064842020(No. of Docs 0)	0710102064842020/4	INTERLOCUTORY APPLICATION (I.B.C)/2360(PB)2020	SURAJ MAL YADAV & ANR VS. VEKAS KUMAR GARG RP NINEX DEVELOPERS	Sec 60(5)	31-05-2023	NEED TO SIGN EVERY PAGES	
271	30-05-2023	0710102013942023(No. of Docs 2)	0710102013942023/1	INTERLOCUTORY APPLICATION (I.B.C)/937(ND)2023	ANISH KUMAR SANGHI VS. PAPINDER SINGH MAKAN	Sec 43(1) r/w Sec 44 (1)	31-05-2023	Sign are Missing on Page Nos:1-5 and True Copy Sign are Missing on Annexures.	satishrai
272	14-03-2023	0710102023602023(No. of Docs 0)	0710102023602023/3	COMPANY PETITION IB (IBC)/187(PB)2023	LIGARE AVIATION LIMITED VS. RELIGARE ENTERPRISES LIMITED	IBC under Sec 7	30-05-2023	True Copy Sign are Missing.	
273	28-05-2023	0710102022062023(No. of Docs 2)	0710102022062023/4	INTERLOCUTORY APPLICATION (I.B.C)/1588(ND)2023	TATA CAPITAL FINANCIAL SERVICES LIMITED VSNATH MOTORS PVT LTD	Sec 60(5)	30-05-2023	Sign are Missing on Page Nos1-14.	arguspartners
274	29-05-2023	0710200420362018(No. of Docs 1)	0710200420362018/144	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	30-05-2023	IRP report not found	Atul Kansal
275	29-05-2023	0710102058662021(No. of Docs 2)	0710102058662021/7	COMPANY PETITION (COMPANIES ACT)/163(ND)2021	KAASHVI PARASHER VS. SHANIVI CONSTRUCTION PVT LTD	Sec. 58(3)	30-05-2023	True copy signed mentioned on all pages on annexure	Agastyallp
276	29-05-2023	0710102058662021(No. of Docs 2)	0710102058662021/7	COMPANY PETITION (COMPANIES ACT)/163(ND)2021	KAASHVI PARASHER VS. SHANIVI CONSTRUCTION PVT LTD	Sec. 58(3)	30-05-2023	True copy signed mentioned on all pages on annexure	Agastyallp
277	29-05-2023	0710102058662021(No. of Docs 2)	0710102058662021/7	COMPANY PETITION (COMPANIES ACT)/163(ND)2021	KAASHVI PARASHER VS. SHANIVI CONSTRUCTION PVT LTD	Sec. 58(3)	30-05-2023	True copy signed mentioned on all pages on annexure	Agastyallp

278	29-05-2023	0710102058662021(No. of Docs 2)	0710102058662021/7	COMPANY PETITION (COMPANIES ACT)/163(ND)2021	KAASHVI PARASHER VS. SHANIVI CONSTRUCTION PVT LTD	Sec. 58(3)	30-05-2023	True copy signed mentioned on all pages on annxure	Agastyallp
279	27-07-2022	0710102060742022(No. of Docs 0)	0710102060742022/5	COMPANY PETITION (COMPANIES ACT)/139(ND)2022	MR. RISHIPAL SINGH VS. SHANI CORPORATION LIMITED	Sec. 241(1),Sec. 242(4)	30-05-2023	Date Missing on index, Notary Stamp not visible on stamp paper , address mismatch on affidavit according to stamp	
280	27-07-2022	0710102060742022(No. of Docs 0)	0710102060742022/4	COMPANY PETITION (COMPANIES ACT)/139(ND)2022	MR. RISHIPAL SINGH VS. SHANI CORPORATION LIMITED	Sec. 241(1),Sec. 242(4)	30-05-2023	Date Missing on index, Notary Stamp not visible on stamp paper , address mismatch on affidavit according to stamp	
281	27-05-2023	0710102022752023(No. of Docs 3)	0710102022752023/2	INTERLOCUTORY APPLICATION (I.B.C)/1721(ND)2023	RALCO FINANCE AND INVESTMENT PVT. LTD. VS. SAJEVE BHUSHAN DEORA LIQUIDATOR FOR NOSLAR INTERNATION LIMITED	Sec 60(5)	30-05-2023	Address not mention on affidavit, page 25 to 53a, 115 or 119 not visible plz scan clearly	rakesh@12
282	29-05-2023	0710102037932023(No. of Docs 1)	0710102037932023/1	COMPANY PETITION IB (IBC)/297(ND)2023	INDIAN BANK VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7,IBC under Sec 7	30-05-2023	stamp paper required and true copy signed on annexure	rajeshgautam1960
283	20-05-2022	0710102040222022(No. of Docs 0)	0710102040222022/1	INTERLOCUTORY APPLICATION (I.B.C)/2355(ND)2022	AVON INFRACON PRIVATE LIMITED VS. SARE GURUGRAM PVT LTD	Sec 60(5)	30-05-2023	Address is Wrongly mentioned on Affidavit.	
284	20-05-2022	0710102040222022(No. of Docs 0)	0710102040222022/1	INTERLOCUTORY APPLICATION (I.B.C)/2355(ND)2022	AVON INFRACON PRIVATE LIMITED VS. SARE GURUGRAM PVT LTD	Sec 60(5)	30-05-2023	Address is Wrongly mentioned on Affidavit.	
285	15-02-2023	0710102016132023(No. of Docs 0)	0710102016132023/1	INTERLOCUTORY APPLICATION (I.B.C)/1057(ND)2023	RAJNEESH NAGAR VS. DEBASHIS NANDA RESOLUTION PROFESSIONAL	Sec 60(5)	30-05-2023	Date missing on index Page no 48 in hindi	
286	15-02-2023	0710102016132023(No. of Docs 0)	0710102016132023/1	INTERLOCUTORY APPLICATION (I.B.C)/1057(ND)2023	RAJNEESH NAGAR VS. DEBASHIS NANDA RESOLUTION PROFESSIONAL	Sec 60(5)	30-05-2023	Date missing on index Page no 48 in hindi	
287	20-05-2022	0710102040222022(No. of Docs 0)	0710102040222022/1	INTERLOCUTORY APPLICATION (I.B.C)/2355(ND)2022	AVON INFRACON PRIVATE LIMITED VS. SARE GURUGRAM PVT LTD	Sec 60(5)	30-05-2023	Address is Wrongly mentioned on Affidavit.	
288	20-05-2022	0710102040222022(No. of Docs 0)	0710102040222022/1	INTERLOCUTORY APPLICATION (I.B.C)/2355(ND)2022	AVON INFRACON PRIVATE LIMITED VS. SARE GURUGRAM PVT LTD	Sec 60(5)	30-05-2023	Address is Wrongly mentioned on Affidavit.	



289	28-05-2023	0710102022062023(No. of Docs 2)	0710102022062023/5	INTERLOCUTORY APPLICATION (I.B.C)/1588(ND)2023	TATA CAPITAL FINANCIAL SERVICES LIMITED VSNATH MOTORS PVT LTD	Sec 60(5)	30-05-2023	Sign are Missing On Page Nos 1-3.	arguspartners
290	3/8/2021	0710102054462021(No. of Docs 0)	0710102054462021/2	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	30-05-2023	Index not found	
291	28-05-2023	0710102070392022(No. of Docs 2)	0710102070392022/4	INTERLOCUTORY APPLICATION (COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-05-2023	Stamp paper Is Not Clear , True Copy Sign are Missing and Translate the Hindi page number.	Akash0707
292	15-02-2023	0710102016132023(No. of Docs 0)	0710102016132023/1	INTERLOCUTORY APPLICATION (I.B.C)/1057(ND)2023	RAJNEESH NAGAR VS. DEBASHIS NANDA RESOLUTION PROFESSIONAL	Sec 60(5)	30-05-2023	Date missing on index Page no 48 in hindi	
293	15-02-2023	0710102016132023(No. of Docs 0)	0710102016132023/1	INTERLOCUTORY APPLICATION (I.B.C)/1057(ND)2023	RAJNEESH NAGAR VS. DEBASHIS NANDA RESOLUTION PROFESSIONAL	Sec 60(5)	30-05-2023	Date missing on index Page no 48 in hindi	

  
**DALIP LAMBA**  
**ASSISTANT REGISTRAR**  
**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI.**  
**ROOM NO:-103**  
**011-24361890**